

HIGH COURT OF SIKKIM
Record of proceedings

CRP No.4 of 2024

GREAVES COTTON LIMITED PETITIONER

VERSUS

KAMALA PRADHAN & ANR. RESPONDENTS

Date: 14.05.2024

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioner : Mr. Sayak Ranjan Ganguly, Advocate
(*through VC*).
Mr. Sushant Subba, Advocate.
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1. On the request of Mr. Sayak Ranjan Ganguly, learned Counsel for the Petitioner, the instant Revision Petition is allowed to be withdrawn for the Petitioner to exhaust alternative remedy provided under the Consumer Protection Act of 2019.
2. CRP No.4 of 2024 accordingly stands disposed of.

Judge